

DIVISION BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/13(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND APRIL 2024

IN THE MATTER OF	DAMODAR VALLEY TOURISM DEVELOPMENT PRIVATE LIMITED
UNDER SECTION	SEC. 271-273

Appearances (via video conferencing/physically)

Ms. Shreya Chowdhory, Adv.] For the Official Liquidator

O R D E R

1. Ld. Counsel for the Official Liquidator present.
2. Ld. Counsel appearing for the Official Liquidator states that due to some technical glitches, the report has not been uploaded in the e-filing portal.
3. In the interest of justice three days' time is allowed for filing its report.
4. Post the matter on **19.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**